

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3097

ANSWERED ON:18.12.2008

ALLOTMENT OF ADDITIONAL FERTILIZERS

Gangwar Shri Santosh Kumar; Hussain Shri Syed Shahnawaz; Pandey Dr. Laxminarayan; Reddy Shri Mekapati Rajamohan

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has decided to provide the additional fertilizers especially Oi-Ammonium Phosphate to some of the States on their demand;
- (b) if so, the details thereof, State-wise;
- (c) whether some other State Governments have also demanded additional fertilizers;
- (d) if so, the details thereof; and
- (e) the action taken thereon by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF MINES(SHRI B.K. HANDIQUE)

(a) to (e) : Urea is the only fertilizer which is under partial movement and distribution control of the Government. Union Government ensures availability of urea at state level. State governments are responsible for its distribution within the state. All other fertilizers like OAP, MOP, SSP and NPK etc. are decontrolled & de-canalized since 1992. The monthly supply plans for decontrolled fertilizers are drawn by manufacturers & importers of these fertilizers in consultation with the State Government. Therefore, the availability of Phosphatic and Potassic fertilizers is decided by the market forces of demand and supply. The state-wise cumulative requirement, availability and sales of OAP during the period April, 08 to November, 08 pertaining to the current year 2008-09 is annexed.